

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF DISINVESTMENT

LOK SABHA
UNSTARRED QUESTION NO. 626
TO BE ANSWERED ON 26th FEBRUARY, 2016
PHALGULA 7, 1937 (SAKA)

Disinvestment Target

626. SHRI SUMEDHANAND SARSWATI:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Government has been missing its disinvestment targets for the last five years and is likely to miss again this year;
- (b) if so, the facts and the reasons therefor;
- (c) whether a big shortfall in disinvestment revenues could potentially upset the Government's fiscal math, amid sluggish direct tax collection;
- (d) if so, the reaction of the Government thereto;
- (e) whether the Government is also contemplating over an alternate method for disinvestment; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a) & (b) : The Central Public Sector Enterprises (CPSEs') disinvestment targets and achievements since 2010-11 are as under:

Year	Target (BE) (Rs. in crore)	Amount realised (Rs. in crore)
2010-11	40,000	22,144
2011-12	40,000	13,894
2012-13	30,000	23,957
2013-14	40,000	15,819
2014-15	43,425	24,349

During the current financial year, the department has been able to raise Rs. 13,344 crore (approx) till end-January, 2016 as against the target of Rs. 41,000 crore for CPSEs' disinvestment.

The actual realisation from CPSEs' disinvestment depends on the prevailing market conditions and extant policy considerations.

(c) & (d): Receipts from CPSEs' disinvestment is one of the sources of resource inflows for the Government. The annual estimates accordingly, factors in receipts from disinvestment as well.

(e) & (f): The Government may adopt any of the permissible methods of disinvestment as per the acts, rules and regulation applicable for such transactions.
